

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

22

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : /
PETITION NUMBER : CP/34/(241/242)/CB/2017
NAME OF THE TRANSFEROR : RAAKHEE SHASHIKANT
NAME OF THE TRANSFERRE : AARYAN INSTITUTE OF MANAGEMENT PVT LTD
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. MR. MAHESH KUMAR. S.
Counsel for 1st & 2nd Respondent

S. Mahesh Kumar.

2. N. KADIDOSS.
Counsel for Petitioner

N. Kadidoss

ORDER

Counsels representing both the parties are present and prayed for time to file objections in relation to the report of the Independent Auditor. Time is enlarged at request. Put up on 16.02.2018.

-sd-
(S VIJAYARAGHAVAN)
Member(Technical)

-sd-
(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)